

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/8569/2026	ANANDA KUMAR NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAYAGADA TOWN /259 /2025 () //	
2	D-BLAPL/8572/2026	MANOJ KUMAR SETHI VS STATE OF ODISHA	SANJIT MISHRA VS	//0 () //	
3	D-BLAPL/8576/2026	SIBU @ PRASANTA @ PRASHANT NAHAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /213 /2026 () //	
4	D-BLAPL/8580/2026	SEKH ASIF VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHANDIPOSH PS /17 /2025 () //	
5	D-BLAPL/8589/2026	GOPAL MUDULI VS STATE OF ODISHA	NIRANJAN PANDA VS	MALKANGIRI /724 /2024 () //	AOD20250000124C202600008
6	D-BLAPL/8590/2026	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LINGARAJ P.S. /231 /2022 () //	
7	D-BLAPL/8591/2026	SRITAM PARIDA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	BHADRESWAR /18 /2026 () //	
8	D-BLAPL/8596/2026	ADU MALLICK @ MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /90 /2022 () //	
9	D-BLAPL/8598/2026	KASTURI SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHAPRAKHOL /34 /2026 () //	
10	D-BLAPL/8601/2026	MITHUNA JENA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /427 /2021 () //	
11	D-BLAPL/8602/2026	KAMAL CHARAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH SADAR /37 /2026 () //	

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12	D-BLAPL/8604/2026	SADANANDA PRUSTY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	//0 () //	
13	D-BLAPL/8605/2026	JYOTI RANJAN NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 () //	
14	D-BLAPL/8606/2026	MANORANJAN KANDI @ DHAKU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /63 /2026 () //	
15	D-BLAPL/8609/2026	SUMIT KUMAR YADAB VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	SECTOR-7 /7 /2026 () //	
16	D-BLAPL/8611/2026	KAJAL @ SUBHAKANTA BEHERA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	COLLIERY /251 /2025 () //	
17	D-BLAPL/8613/2026	PRAYAG SADANGI @ PRAYAGA SADANGI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BUGUDA /457 /2025 () //	
18	D-BLAPL/8616/2026	SUSHANTA MALIK VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	NILGIRI /520 /2025 () //	
19	D-BLAPL/8618/2026	ROHIT AHIRWAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
20	D-BLAPL/8626/2026	MANJU MAHARANA VS STATE OF ODISHA	SOUGAT DASH VS	// () //	AOD20240000012C202600076
21	D-BLAPL/8628/2026	BASANTI DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /293 /2025 () //	
22	D-BLAPL/8634/2026	PAPPU KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /177 /2025 () //	
23	D-BLAPL/8637/2026	ATTAR SINGH	SUDHANSU SEKHAR DASH	BHUBANESWAR G.R.P.S. /219 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/8638/2026	SISIRA KUMAR MALLICK @ BAINA	SANJAY KUMAR BEHERA	TIRTOL /649 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/8641/2026	ROHIT KENOJIYA @ KANOJIYA	GOKULANANDA SAHU	JONK /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/8642/2026	DEEPAK SAHU	PRATYUSHA NAIDU	TITILAGARH /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/8643/2026	REKHA MAHANANDA	JYOTIRMAYA SAHOO	KOTINANDA /293 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/8644/2026	DATYA DEEP	PRATYUSHA NAIDU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/8653/2026	RAKESH KUMAR BEHERA	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/8654/2026	BINDU SAGAR DASH	DR. PURUSOTTAM CHULI	SONEPUR /58 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/8660/2026	SURESH BEHERA @ CHATIA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /473 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/8661/2026	LALBAHADUR SINGH	MADAN MOHAN DAS	PHULBANI SADAR /216 /2025	AOR20220001408C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/8662/2026	DILU MOHARATHA @ DILLIP MOHARATHA	BIJAY JENA	RAJNAGAR /395 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/8663/2026	AJAY MAJHI	SOUBHAGYA KUMAR DASH	MOHANA /42 /2025	AOR20220001631C202600085
		VS	VS	()	

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35	D-BLAPL/8666/2026	STATE OF ODISHA MARATHI GIRIBABU VS	SOUBHAGYA KUMAR DASH VS	// SERANGO /8 /2026 ( )	AOR20220001631C202600084
36	D-BLAPL/8670/2026	STATE OF ODISHA SANKAR DAKUA VS	KURESH PRASAD DASH VS	// TARASINGI /61 /2001 ( )	AOR20220001390C202600016
37	D-BLAPL/8671/2026	STATE OF ODISHA NAYANI SAHANI VS	JYOTIRMAYA SAHOO VS	// KOTINANDA /293 /2025 ( )	
38	D-BLAPL/8672/2026	STATE OF ODISHA RAJA PRADHAN @ KARANDA @ KANTA VS	PARTHA SARATHI DAS VS	// POLASARA PS /520 /2025 ( )	AOD20240000364C202600088
39	D-BLAPL/8674/2026	STATE OF ODISHA LITU NAHAK VS	PARTHA SARATHI DAS VS	// KODALA /482 /2023 ( )	AOD20240000364C202600089
40	D-BLAPL/8677/2026	STATE OF ODISHA JITU @ MANAS KUMAR ROUT VS	SUSHANT KUMAR PRADHAN (3) VS	// NAYAGARH /369 /2025 ( )	AOR20220001225C202600006
41	D-BLAPL/8679/2026	STATE OF ODISHA NAYANA PANDA VS	CHIRANJEEV BIDYABHUSHAN VS	// AGARAPADA /23 /2026 ( )	
42	D-BLAPL/8681/2026	STATE OF ODISHA NIRANJAN BEHERA VS	PURNA CHANDRA DAS VS	// BOUDH /5 /2026 ( )	
43	D-BLAPL/8683/2026	STATE OF ODISHA SPANDAN MOHANTY VS	RAMESH AGARWAL VS	// MANGALA BAG /375 /2025 ( )	
44	D-BLAPL/8688/2026	STATE OF ODISHA RAKESH MALLIK VS	ARUN KUMAR BEHERA VS	// SORO /1051 /2025 ( )	AOR20230000401C202600004
45	D-BLAPL/8689/2026	STATE OF ODISHA JENA PINGUA VS STATE OF ODISHA	OM PRAKASH SARAN VS	// GONDIA /75 /2025 ( ) //	AOR20220000371C202600037

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46	D-BLAPL/8690/2026	BANTI @ SUJIT GHADEI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	CANTONMENT ROAD /270 /2025 () //	AOR20220004152C202600011
47	D-BLAPL/8692/2026	SOUMYARANJAN BEHERA VS STATE OF ODISHA	USHARANI PATI VS	MARKAT NAGAR /135 /2025 () //	
48	D-BLAPL/8693/2026	SATYALOHAN SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BOLAGARH P.S. /256 /2025 () //	
49	D-BLAPL/8697/2026	RESANTA GANTA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RAYAGADA TOWN /309 /2025 () //	
50	D-BLAPL/8702/2026	DEBABRATA MOHANTY VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	BHUBANESWAR VIGILANCE /2 /2026 () //	
51	D-BLAPL/8703/2026	RABINDRA KUMAR DALAI @ DUBA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	KABISURYANAGAR /17 /2026 () //	
52	D-BLAPL/8708/2026	DEEPAK KHATUA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KODALA /473 /2023 () //	
53	D-BLAPL/8709/2026	SMRUTI RANJAN MOHARANA @ CHANDAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 () //	
54	D-BLAPL/8710/2026	RANJAN KUMAR MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /379 /2025 () //	
55	D-BLAPL/8729/2026	JOGESWAR MEHER @ JAGESWAR MEHER VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	PADAMPUR /53 /2026 () //	
56	D-BLAPL/8732/2026	SUDAM BALA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202600077
57	D-BLAPL/8733/2026	DEBA PRASAD @ BABA SAMANTA @ DEBA PRASAD SAMANTA	DEBA PRASAD SAMANTA @ DEBA PRASAD SAMANTA	JENAPUR /400 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CMAPL/12480/2026	MINA MALLIK ALIAS MALLICK	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600007
		VS	VS	()	
		BHANWAR SHAHA WALI TAKIA MAZAR AND OTHERS		//	
59	D-CMP/12276/2026	ASHOK KUMAR MOHANTY	RANJIT MOHANTY	//	
		VS	VS	()	
		KUNMUN DAS		//	
60	D-CMP/12278/2026	DILLIP KUMAR MOHANTY	SOURAV DAS	//	
		VS	VS	()	
		PRADIPTA MOHANTY		//	
61	D-CMP/12280/2026	SUSANTA DAS	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		RITANJALI BEHERA		//	
62	D-CMP/12286/2026	ANKURA PATRA	NARAYAN PRASAD PARIJA	//	
		VS	VS	()	
		JAGANNATH MOHANTY		//	
63	D-CMP/12301/2026	MUKUNDA PATNAIK @ MAKUNDA	BUDHIRAM DAS	//	
		VS	VS	()	
		LABA KUMAR PATNAIK		//	
64	D-CMP/12316/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//	LOD20240000200C202600098
		VS	VS	()	
		BASANTA GOCHHAYAT		//	
65	D-CMP/12328/2026	GIRIDHARI @ GIRIDHAR PRADHAN	SAIBRATA RATH	//	
		VS	VS	()	
		P.S.PRASAD		//	
66	D-CMP/12337/2026	JAMUNA NAYAK	RITA SINGH	//	
		VS	VS	()	
		YADAV DEVI PRASAD BEHERA		//	
67	D-CMP/12345/2026	ANIL KUMAR PRADHAN	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		JAGANNATH NATH		//	
68	D-CMP/12373/2026	SANOD KUMAR SHARMA	PRABIN DAS	//	
		VS	VS	()	

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		SARPANCH, SINGHIBUJA GRAM PANCHAYAT, SUBARNAPUR		//	
69	D-CMP/12378/2026	PRASANTA KUMAR MISHRA	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		ANITA MISHRA		//	
70	D-CMP/12412/2026	GITANJALI RATH	ABHISHEK DASH	//	AOD20240000186C202600025
		VS	VS	0	
		M/S. VERENYAS HOSPITAL PVT LTD.		//	
71	D-CMP/12425/2026	RABINARAYAN @ NARAYAN SENA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		PRADEEP SENA		//	
72	D-CMP/12455/2026	SUBASINI BAGH	RAJIB LOCHAN PATTANAIAK	//	
		VS	VS	0	
		PREMO PATRO BAGH		//	
73	D-CMP/12460/2026	SWAYAMSIDDHA SINGHSAMANT	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		NARAYAN PRASAD SINGHSAMANT		//	
74	D-CONTC/12260/2026	SUMANTA KUMAR APAT	ADV.	//	
		VS	VS	0	
		HRUDANANDA ADHA, BLOCK DEVELOPMENT OFFICER, JHUMPURA		//	
75	D-CONTC/12268/2026	SUPRAVA NAYAK	ADV.	//	
		VS	VS	0	
		ASWATHI S, COMM-CUM-SECRETARY, HEALTH AND F.W. DEPT, BHUBANESWAR		//	
76	D-CONTC/12273/2026	RAMA CHANDRA NAYAK	ADV.	//	
		VS	VS	0	
		BHABATOSH MALLIK, OAS, TAHASILDAR, CHANDABALI		//	
77	D-CONTC/12279/2026	BIBHUDATTA MAHARANA	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
78	D-CONTC/12285/2026	JUGAL KISHORE SAHOO,	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
79	D-CONTC/12295/2026	ASHOK KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		JAGABANDHU SAHU, DEO, BHADRAK		//	

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80	D-CONTC/12296/2026	BICHITRANANDA PANIGRAHI VS JAGABANDHU SAHU, DEO, BHADRAK	ADV. VS	// 0	
81	D-CONTC/12298/2026	RASHMIREKHA DASH VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0	
82	D-CONTC/12305/2026	ADAIT CHARAN BHOL VS GIRISH S.N, IAS	ADV. VS	// 0	
83	D-CONTC/12308/2026	HARSH KUMAR PRIMUS LAKRA VS SALAMA MAJHI, TAHASILDAR, ROURKELA	BHARAT KUMAR MISHRA VS	// 0	
84	D-CONTC/12319/2026	MAUNABATI NAYAK VS SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE	ADV. VS	// 0	
85	D-CONTC/12326/2026	PRASANTA KUMAR MOHAPATRA VS KESHAB MEHER, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR	SATYANARAYAN MOHAPATRA VS	// 0	
86	D-CONTC/12349/2026	ABDUL HAKIM KHAN VS SAROJ KUMAR ROUTH, IN CHARGE TAHASILDAR, PIPILI	ADV. VS	// 0	
87	D-CONTC/12353/2026	DIBAKAR PATRA VS HEMANTA KUMAR SHARMA, I.A.S	ADV. VS	// 0	
88	D-CONTC/12360/2026	M.C. OF PANCHAYAT HIGH SCHOOL, TARAPUR VS THIRUMALA NAIK, IAS	SANJIB KUMAR RATH VS	// 0	
89	D-CONTC/12369/2026 CONTC/1685/2026	ROHIT ROSHAN MOHANTY VS DAYASINDHU PARIDA, SUB COLLECTOR, BARIPADA	ANUPAM DASH VS	// 0	
90	D-CONTC/12380/2026	SANJAYA KU.PANIGRAHI VS AUROBINDA AGARWAL, IAS	ADV. VS	// 0	
91	D-CONTC/12381/2026	NIRUPAMA RATH	ADV.	//	

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		VS	VS	0	
92	D-CONTC/12383/2026	ARAVIND AGRAWAL, IAS BIKRAM KESHARI SAHOO	ADV.	//	
		VS	VS	0	
93	D-CONTC/12386/2026	ARAVIND AGRAWAL, IAS PARAMESWAR DEY	SANGRAM JENA	//	
		VS	VS	0	
94	D-CONTC/12388/2026	ARVIND AGRAWAL, IAS RABINDRA KUMAR PADHAN	SANGRAM JENA	//	
		VS	VS	0	
95	D-CONTC/12392/2026	ARVIND AGRAWAL, IAS SARASINI PRADHAN	SANGRAM JENA	//	
		VS	VS	0	
96	D-CONTC/12394/2026	BALAMUKUNDA BHUYAN, OAS MANOJ KUMAR THAKUR	SANGRAM JENA	//	
		VS	VS	0	
97	D-CONTC/12399/2026	ARVIND AGRAWAL, IAS SASMITA MOHANTY	ADV.	//	
		VS	VS	0	
98	D-CONTC/12401/2026	ARVIND AGRAWAL, I.A.S UPENDRA KUMAR SAMAL	SADASIVA PATRA (1)	//	AOD20230000737C202600050
		VS	VS	0	
99	D-CONTC/12402/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. MANAGING COMMITTEE OF BERHAMPUR HIGH SCHOOL, PURI		//	
		VS	VS	0	
100	D-CONTC/12403/2026	DR.N.THIRUMALA NAIK, IAS RATNAKAR MALLICK	ABHISHEK DASH	//	AOD20240000186C202600024
		VS	VS	0	
101	D-CONTC/12405/2026	Y.B. KHURANIA, DEPUTY GENERAL OF POLICE, ODISHA YASHALAXMI PAIKARAY	AMIT KUMAR SAA	//	
		VS	VS	0	
102	D-CONTC/12421/2026	NIYATI PATTNAIK, DIRECTOR, HIGHER SECONDARY EDUCATION, KHURDA PREMARAJ DASH	AGNIHOTRA SAHU	//	
		VS	VS	0	

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103	D-CONTC/12435/2026	RAMKRUSHNA MEHER, MANAGEMENT IN CHARGE ARCS, LIGUIDATOR, BARAGARH HARINARAYANA MEHER VS DR.N.THIRUMALA NAIK, IAS	GOURI MOHAN RATH VS	// // 0 //	
104	D-CONTC/12456/2026	BIRAT CHANDRA DAGARA VS RAJESWARI MAJHI, SUB. REGISTRAR, BAMANGHTY, RAIRANGPUR,	PRAVASH CHANDRA JENA VS	// 0 //	
105	D-CONTC/12466/2026	PRADIPTA KUMAR SAHOO VS KALIPRASANNA MOHAPATRA, I.A.S	ADV. VS	// 0 //	
106	D-CONTC/12470/2026	SANKARSAN SATAPATHY VS YAMINI SARANGI, IAS	ADV. VS	// 0 //	
107	D-CONTC/12474/2026	RAMA KANTA BEHERA VS SUBHA SHARMA,IAS	ADV. VS	// 0 //	
108	D-CONTC/12487/2026	TARANI KUMAR BEHERA VS SUBHA SHARMA,IAS	ADV. VS	// 0 //	
109	D-CONTC/12506/2026	PRATAP JENA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //	
110	D-CRLA/8649/2026	SUMANTA ROUT @ KHUSANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	Tantiapal Marine /86 /2021 0 //	
111	D-CRLA/8724/2026	NARENDRA SAHU@NARENDRA KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NARASINGHPUR /86 /2021 0 //	
112	D-CRLMC/8561/2026	BANDITA @ BANITA SAHU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	GOCHHAPADA /127 /2022 0 //	
113	D-CRLMC/8571/2026	SIPU ROUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 0 //	

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114	D-CRLMC/8581/2026	RAJAN BEHERA @ RAJA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	PARADEEP LOCK /330 /2024 () //	
115	D-CRLMC/8582/2026	ISRAIL KHAN VS SAYEDA BIBI	SK. ZAFARULLA VS	//0 () //	
116	D-CRLMC/8594/2026	TIRTHA PATEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	JHARBANDH /38 /2017 () //	AOR20220001487C202600052
117	D-CRLMC/8597/2026	SAROJ MEHER VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BHEDEN /302 /2025 () //	
118	D-CRLMC/8603/2026	JASODA BAG VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	MAHILA PS,SEC-3,ROURKELA /7 /2013 () //	
119	D-CRLMC/8612/2026	M.D. ASLAM VS STATE OF ODISHA	SANTOSH SETHI VS	//0 () //	
120	D-CRLMC/8614/2026	BRUNDABAN PANDA @ BUNDABAN PANDA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SIMULIA /166 /2017 () //	AOD20250000560C202600008
121	D-CRLMC/8627/2026	SUMANTA SAHU@RISHI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /209 /2021 () //	
122	D-CRLMC/8630/2026	CHINMAYA NAYAK@CHINU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /199 /2022 () //	
123	D-CRLMC/8658/2026	SK. LOKMAN @ SK. MUNA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /95 /2021 () //	
124	D-CRLMC/8659/2026	ANIL KUMAR JENA @ BUTI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /308 /2020 () //	
125	D-CRLMC/8665/2026	SUMANTA MANGARAJ	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600076

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/8686/2026	BANAMALI OJHA	MANOJ KUMAR MOHANTY	SORO /80 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/8699/2026	SUBRAT @SUBRATA KUMAR MOHANTY	BHABANI SHANKAR DASPARIDA	BALASORE SADAR /533 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/8701/2026	LINGARAJ SETHI@SETHY	BHABANI SHANKAR DASPARIDA	BALASORE SADAR /533 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/8713/2026	SUDHIR CHANDRA SWAIN	PRASANTA KUMAR SAHOO	BHUBANESWAR VIGILANCE /16 /2010	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
130	D-CRLMC/8715/2026	RITURANI MALLICK	HARAPRASAD PANDA	KEONJHAR TOWN /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/8734/2026	MONALISA SAHOO @ MONALISHA SWAIN	KOUSIK ANANDA GURU	/ /0	
		VS	VS	()	
		PRIYARANJAN SWAIN		//	
132	D-CRLMC/8735/2026	AJAYA KUMAR CHOUDHURY	BHABANI SANKAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/8736/2026	SANJAY KUMAR BEHERA	PRANAB KUMAR GHOSE	S.P.(CID-CRL),CUTTACK /36 /2007	
		VS	VS	()	
		STATE OF ODISHA, C.I.D., CRIME BRANCH		//	
134	D-CRLMC/8737/2026	ASEEMA SAROSE NAYAK	DIPTI RANJAN MOHAPATRA	KEONJHAR TOWN /688 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/8739/2026	PRADIPTA KU. SAHOO	TRILOCHAN PANIGRAHI	S.P.(CID-CRL),CUTTACK /9 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/8740/2026	PRATAP KUMAR SANTI	SANJAY KUMAR PATTANAIAK	/ /0	
		VS	VS	()	

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### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/8741/2026	STATE OF ODISHA AMAR RANJAN DAS VS	BHABANI PRASAD SAMAL VS	// PAHALA /213 /2025 ()	
138	D-CRLMC/8742/2026	STATE OF ODISHA AMAR RANJAN DAS VS	BHABANI PRASAD SAMAL VS	// PAHALA /219 /2025 ()	
139	D-CRLMP/8559/2026	STATE OF ODISHA MD. RASHID@RASHID QURAIISHI VS	SOUMYA RANJAN MOHANTY VS	// /0 ()	
140	D-CRLMP/8568/2026	STATE OF ODISHA BASUDEV TRIPATHI VS	JANMEJAYA KATIKIA VS	// /0 ()	
141	D-CRLMP/8586/2026	STATE OF ODISHA MINATI NAYAK VS	SATYAJIT MOHAPATRA (2) VS	// /0 ()	
142	D-CRLMP/8608/2026	STATE OF ODISHA PANKAJ KUMAR SAMAL VS	SANTOSH SETHI VS	// /0 ()	
143	D-CRLMP/8632/2026	STATE OF ODISHA PRAKASH KUMAR KAR VS	PRAGYAN PARAMITA MOHANTY VS	// /0 ()	
144	D-CRLMP/8656/2026	PUSPARANI MISHRA SASMITA SETHI VS	PRATYUSHA NAIDU VS	// /0 ()	
145	D-CRLMP/8717/2026	STATE OF ODISHA BIJAY KUMAR PARIDA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
146	D-CRLMP/8722/2026	STATE OF ODISHA SAMBIT KUMAR SAHU VS	BYOMAKESH TRIPATHY VS	// /0 ()	
147	D-CRLMP/8725/2026	STATE OF ODISHA SRIYANKA PATRA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
		STATE OF ODISHA		//	



## ORISSA HIGH COURT

### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-FAO/12418/2026	STATE OF ODISHA MANAGING COMMITTEE OF NARAYAN MANSINGH HIGHSCHOOL, KHORAPATRA	HISHKHOOR KHORAPATRA	//	AOD20220001927C202600048
		VS	VS	0	
161	D-FAO/12512/2026	STATE OF ODISHA SK. ALLI AKBAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
162	D-MACA/12265/2026	STATE OF ODISHA MANOJ KUMAR BEHERA	CHANDAN SAMANTARAY	//	
		VS	VS	0	
163	D-MACA/12281/2026	MADHU PRADHAN RATIKANTA PARIDA	SURESH KUMAR JENA	//	
		VS	VS	0	
164	D-MACA/12283/2026	SEEMA BOSE RINKI BHAISAL	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
165	D-MACA/12516/2026	PRATAP BHAISAL M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.	DANESH DASH	//	
		VS	VS	0	
166	D-MACA/12517/2026	SOUBHAGINI SAHU ADIKANDA SWAIN @ ADIKANTA SWAIN	SATYABRATA DASH	//	
		VS	VS	0	
167	D-MACA/12520/2026	HIMANSU KAR DIVISIONAL MANAGER, LEGAL, MAGMA HDI GENERAL INSURANCE COMPANY LTD., BBSR	DANESH DASH	//	
		VS	VS	0	
168	D-MATA/12390/2026	PITTA SEETAYA REDDY KIRAN PRIYADARSHINEE	LINGARAJ SARANGI	//	
		VS	VS	0	
169	D-RPFAM/12445/2026	ANKIT KUMAR BEHERA PRAVAJAN BEURA	SUJATA JENA (SR. ADV.)	//	
		VS	VS	0	
170	D-RPFAM/12489/2026	SHRABANI PRIYADARSHINI MALLA @ BEURA ANJANMALI NAIK	SAMIR KUMAR MISHRA (SR.ADV.)	//	
		VS	VS	0	

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### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-RPFAM/12497/2026	SABITRI NAIK LOVELINE MISHRA VS CHANDAN PATI	PRADIPTA VARMA VS	// // 0 //	
172	D-RSA/12303/2026	BANAMALI MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
173	D-RSA/12451/2026	UMAKANTA SWAIN VS SUDHASINDHU PANDA	JAJATI KESHARI KHUNTIA VS	// 0 //	
174	D-RSA/12531/2026	RAMESH SAHU VS DHIREN KUMAR SAHU	PRASANNA KUMAR RATH (1) VS	// 0 //	
175	D-SAO/12267/2026	NRUSINGHA CHARAN BEHERA VS BIJAY KUMAR BEHERA	SACHIDANANDA SAHOO VS	// 0 //	
176	D-TRP(C)/12289/2026	SWAPNA PATRA VS NIRMAL KUMAR PATRA	DEEPAK KUMAR SAHOO VS	// 0 //	
177	D-WA/12259/2026	STATE OF ODISHA VS MRUTYUNJAYA LENKA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600104
178	D-WA/12313/2026	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION VS RAHASH KUMAR BEHERA	ORISSA HIGH COURT VS	// 0 //	
179	D-WA/12331/2026	ABHISHEK KUMAR VS UNION OF INDIA	UMESH CHANDRA MOHANTY VS	// 0 //	AOD20250001183C202600009
180	D-WA/12355/2026	ORISSA FOREST DEVELOPMENT CORPORATION LTD VS GAGAN BIHARI MOHAPATRA	ORISSA HIGH COURT VS	// 0 //	
181	D-WA/12367/2026	STATE OF ODISHA VS RAM PRAKASH NAIK	SATYABRATA MOHANTY,A.G.A VS	// 0 //	LOD20240000194C202600105

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WA/12408/2026	M/S. GREENMAC TECHNOLOGIES VS M/S. GREEN ENERGY RESOURCES	ANAND CHANDRA SWAIN VS	// 0 //	AOD20240000548C202600003
183	D-WA/12415/2026	B ABAKASH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	AOR20220001789C202600001
184	D-WP(C)/12254/2026 WP(C)/8974/2026	GAYADHAR NAIK VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202600011
185	D-WP(C)/12255/2026 WP(C)/8871/2026	PIYUSH AGARWAL VS STATE OF ODISHA	OM SWARUP VS	// 0 //	
186	D-WP(C)/12256/2026	SALILA KUMAR PATTANAIAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
187	D-WP(C)/12257/2026	SANTOSH PADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
188	D-WP(C)/12258/2026	UMESH CHANDRA MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
189	D-WP(C)/12261/2026 WP(C)/8973/2026	ARJUN KUMAR SWAIN VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
190	D-WP(C)/12262/2026 WP(C)/8877/2026	RAMESH CHANDRA NAIDU @ RAMESH CHANDRA NAYAK VS STATE OF ODISHA	RAJESH K P VS	// 0 //	
191	D-WP(C)/12263/2026	DOLAMANI BEHERA VS STATE OF ODISHA	 VS	// 0 //	
192	D-WP(C)/12264/2026 WP(C)/8927/2026	GOPAL CHANDRA SUR VS REGIONAL MANAGER, RESERVE BANK OF INDIA, KHURDA	ASIT KUMAR JENA VS	// 0 //	
193	D-WP(C)/12266/2026	JAGABANDHU CHATTAR	SUBHENDU KUMAR DAS	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/12269/2026	THE ELECTRICAL SECTION OFFICER NO-1, PATNAGARSAWOL, BHUBANESHWAR	PRANAB KUMAR MISHRA	//	
		VS	VS	()	
		PRAHALLAD MEHER		//	
195	D-WP(C)/12270/2026	M/S SRISRI MUKTESWAR SWAMI PANIPANCHAYAT, DULIP GANJAM	ANIL KUMAR SAHOO	//	
		VS	VS	()	
		THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK		//	
196	D-WP(C)/12271/2026	RAJKUMAR LAL	KSHIROD KUMAR PAHIL	//	
		VS	VS	()	
		THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR		//	
197	D-WP(C)/12272/2026	SUKANTI MOHAPATRA	SOUMENDRA PATTANAİK	//	
		VS	VS	()	
		SUPERINTENDENT, LAND REFORM COMMISSION, BOARD OF REVENUE, ORISSA, CUTTACK		//	
198	D-WP(C)/12274/2026	M/S.REBATI MOTORS, GANJAM	ASHIM KISHOR PAL	//	
		VS	VS	()	
		CHIEF MANAGER, UNION BANK OF INDIA, BERHAMPUR		//	
199	D-WP(C)/12275/2026	SATYAJIT TANMAY BAL	AKSHAYA KUMAR DORA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/12277/2026	NIRA KANDI	NARAYAN PRASAD PARİJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/12282/2026	AKSHAYA KUMAR RAY	NARAYAN PRASAD PARİJA	//	
		VS	VS	()	
		THE TAHASILDAR, BINJHARPUR, JAJPUR		//	
202	D-WP(C)/12284/2026	PADU KATA	GOKULANANDA SAHU	//	
		VS	VS	()	
		ODISHA POWER TRANSMISSION CORPORATION LIMITED (OPTCL), BHUBANESWAR		//	
203	D-WP(C)/12287/2026	ANITA PATEL	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		BRANCH MANAGER, STATE BANK OF INDIA, JHARSUGUDA		//	
204	D-WP(C)/12288/2026	SRIRAM SCHOOL OF NURSING, AMALAPALI, NUAPADA	ANANOJA KUMAR KHUNTIA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/12290/2026	STATE OF ORISSA SRIRAM SCHOOL OF NURSING, KALAHANDI VS	MANOJA KUMAR KHUNTIA VS	// // ()	
206	D-WP(C)/12291/2026	STATE OF ODISHA SANDEEP KUMAR MISHRA VS	SITANSU MOHAN SINGH VS	// // ()	
207	D-WP(C)/12292/2026	STATE OF ODISHA GANESWAR BEURA VS	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202600012
208	D-WP(C)/12293/2026	STATE OF ODISHA BHUBANESWAR BARIKI VS	RASHMI KANTA ACHARYA VS	// // ()	
209	D-WP(C)/12294/2026	STATE OF ODISHA SUBASH CHANDRA AGARWAL VS	ARUN KUMAR PATRA VS	// // ()	
210	D-WP(C)/12297/2026	STATE OF ODISHA PUSPANJALI SUBUDHI VS	AKSHAYAY KUMAR DORA VS	// // ()	
211	D-WP(C)/12299/2026	STATE OF ODISHA BIBEKANANDA BEHERA VS	ARUNA NAYAK VS	// // ()	
212	D-WP(C)/12300/2026	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK PRADYUMNA PANIGRAHI VS	AMIT PRASAD BOSE VS	// // ()	
213	D-WP(C)/12302/2026	STATE OF ODISHA HEMANTH KU NAYAK VS	AMLAN SHAKTI PAUL VS	// // ()	
214	D-WP(C)/12306/2026	STATE OF ODISHA SWASTIKA INGOT PVT.LTD, SUNDARGARH VS	BHABANI PRASAD MOHANTY VS	// // ()	
215	D-WP(C)/12310/2026 WP(C)/8946/2026	THE ADDL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR MANGULI NAIK VS STATE OF ODISHA	SOUGAT DAS VS	// // () //	AOD20240000012C202600074

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/12311/2026	SALMON LAKRA VS STATE BANK OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600025
217	D-WP(C)/12312/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
218	D-WP(C)/12314/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
219	D-WP(C)/12315/2026	M/S SUNAYANA METAL INDUSTRIES LTD, SUNDAR VS THE ADDL DIRECTOR, DIRECTORATE GENERAL OF GST INTELIGENCE, JHARKHANDA	GNABANI PRASAD MOHANTY VS	// 0 //	
220	D-WP(C)/12317/2026	JYOTI RANJAN DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600033
221	D-WP(C)/12318/2026 WP(C)/8976/2026	BIJAYA KUMAR BARAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
222	D-WP(C)/12320/2026	AKSHAYA KUMAR BEHERA VS DEEPARANI BEHERA	MD. GOLAM MADANI VS	// 0 //	
223	D-WP(C)/12321/2026	KALPANA PATTANIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
224	D-WP(C)/12322/2026	RISHITA AGENCY (A MSME UNIT), NAYAGARH VS UCO BANK, NAYAGARH	UMESH CHANDRA PATNAIK VS	// 0 //	
225	D-WP(C)/12323/2026	SUMITRA NAYAK @ NAIK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
226	D-WP(C)/12324/2026	M/S PURNACHANDRA RANGALATA COLLEGE OF NURSING VS STATE OF ODISHA	SRINATH CHANDRA ACHARYA VS	// 0 //	AOR20220004051C202600013
227	D-WP(C)/12325/2026	BUDDHI SAGAR SAHOO	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600002

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE, NUAPADA		//	
228	D-WP(C)/12327/2026	AKSHAYA KUMAR PANDA	GOKULANANDA PARIDA	//	
		VS	VS	0	
		STATE BANK OF INDIA, MUMBAI		//	
229	D-WP(C)/12329/2026	MASUM MALLIA	SUBASH CH PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/12332/2026	AJAY DEHURI	ANAM CHARAN PANDA	//	
		VS	VS	0	
		THE COLLECTOR, MAYURBHANJA		//	
231	D-WP(C)/12333/2026	JYOSHARANI PANDA	RASMITA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/12334/2026	SITAKANTA SENAPATI	ANAM CHARAN PANDA	//	
		VS	VS	0	
		THE COLLECTOR, MAYURBHANJA		//	
233	D-WP(C)/12335/2026	RAMESH KUMAR REKHANI	AMIT PRASAD BOSE	//	
	WP(C)/8932/2026	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/12336/2026	HARIHAR NAYAK	RAMANATH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/12338/2026	RAM CHANDRA DEHURI	ANAM CHARAN PANDA	//	
		VS	VS	0	
		THE COLLECTOR, MAYURBHANJA		//	
236	D-WP(C)/12339/2026	UMESH KUMAR ACHARYA	RASMITA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/12340/2026	DEEPAK SIDU	RITA SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/12341/2026	RANJAN KUMAR DEHURI	ANAM CHARAN PANDA	//	
		VS	VS	0	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
239	D-WP(C)/12342/2026	THE COLLECTOR, MAYURBHANJA NIRANJAN NAIK VS THE COLLECTOR, MAYURBHANJA	ANAM CHARAN PANDA VS	// // 0	
240	D-WP(C)/12343/2026	KUSHADHWAJA PARIDA VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0	
241	D-WP(C)/12344/2026	BASU BAG @ GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0	
242	D-WP(C)/12346/2026	NATABAR DAS VS THE COLLECTOR, MAYURBHANJA	ANAM CHARAN PANDA VS	// // 0	
243	D-WP(C)/12347/2026	LAXMIMANI PASAYAT VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // 0	
244	D-WP(C)/12348/2026	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // 0	
245	D-WP(C)/12350/2026	INDRA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0	
246	D-WP(C)/12351/2026	SASANKA SEKHAR LENKA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	// // 0	
247	D-WP(C)/12352/2026	PARTHA SARATHI BHOL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// // 0	
248	D-WP(C)/12354/2026	JAGABANDHU CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0	
249	D-WP(C)/12356/2026	ANITA MOHANTY VS THE BHARAT SANCHAR NIGAM LIMITED, NEW DELHI	S.SUDHANSHU KUMAR SUBUDHI VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/12357/2026	SANTOSH KUMAR PATI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
251	D-WP(C)/12358/2026	MAJHIA NAG @ MAJHIA GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
252	D-WP(C)/12359/2026	SATYAJEET KAR VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
253	D-WP(C)/12361/2026	MANAS RANJAN BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
254	D-WP(C)/12362/2026	BIBEK DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
255	D-WP(C)/12363/2026	PRADEEP KUMAR SWAIN VS A.R.T.O.BARBIL, KEONJHAR	DILLIP KUMAR SAHOO VS	// 0 //	
256	D-WP(C)/12364/2026	DEBASIS BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
257	D-WP(C)/12365/2026	SUSHANTA KUMAR JENA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //	AOR20220001563C202600027
258	D-WP(C)/12366/2026	DR.DURGA SHANKAR DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
259	D-WP(C)/12368/2026	DURYODHAN NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
260	D-WP(C)/12370/2026	JAGANNATH NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
261	D-WP(C)/12371/2026	BIBEKANANDA BEHERA	ARUNA NAYAK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE TRANSPORT AUTHORITY, CUTTACK		//	
262	D-WP(C)/12372/2026	M/S.ATUL KUMAR JENA,BHADRAK	SOMANATH MISHRA	//	
		VS	VS	0	
		DEPUTY DIRECTOR (REVENUE), EMPLOYEE STATE INSURANCE CORPORATION, BHUBANESWAR		//	
263	D-WP(C)/12374/2026	JAGYANSENI DASH	ASHIM KISHOR PAL	//	
		VS	VS	0	
		JHARASHREE DAS		//	
264	D-WP(C)/12375/2026	DURJYODHAN BEHERA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/12376/2026	JAGYANSENI DASH	ASHIM KISHOR PAL	//	
		VS	VS	0	
		ARCHANA KAR		//	
266	D-WP(C)/12377/2026	BASU BAG @ GOUD	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/12379/2026	BRAJENDRA KUMAR PATRA	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/12382/2026	SANTOSH KUMAR JENA	AJIT KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/12384/2026	MRUTYUNJAY SWAIN	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/12385/2026	SATYAKAM DASH	PRNOY MOHANTY	//	
		VS	VS	0	
		SPECIAL CERTIFICATE OFFICER CUM SUB COLLECTOR, KHORDHA		//	
271	D-WP(C)/12387/2026	MANJU PATNAIK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/12389/2026	DIVINE SCHOOL OF NURSING, BHADRAK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/12391/2026	STATE OF ODISHA BHIM CHRAN DAS VS	JYOTIRMAY GUPTA VS	// // 0	
274	D-WP(C)/12393/2026	STATE OF ODISHA ALOK KUMAR GUPTA VS	PRNOY MOHANTY VS	// // 0	
275	D-WP(C)/12395/2026	STATE OF ODISHA ADHIR KUMAR DEY VS	ABHISEK MOHANTY VS	// // 0	
276	D-WP(C)/12396/2026	STATE OF ODISHA RAMESH BEHERA VS	SIDHANT DWIBEDI VS	// // 0	
277	D-WP(C)/12397/2026	STATE OF ODISHA NRUSINGHA CHARAN GIRI VS	ABHISEK MOHANTY VS	// // 0	
278	D-WP(C)/12398/2026	STATE OF ODISHA PRATIMA MISHRA VS	SUBHENDU KAR VS	// // 0	
279	D-WP(C)/12400/2026	STATE OF ODISHA NEELACHALA MEDICAL SCIENCE, DANAGADI, JAJPUR VS	PRATIK DASH VS	// // 0	
280	D-WP(C)/12404/2026	STATE OF ODISHA BALAJI COLLEGE OF MEDICAL SCIENCE, KANDHAMAR VS	PRATIK DASH VS	// // 0	
281	D-WP(C)/12406/2026	STATE OF ODISHA GOURA PADA RAY VS	MANORANJAN MISHRA VS	// // 0	
282	D-WP(C)/12407/2026	STATE OF ODISHA JAMBESWAR JENA VS	PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT ODISHA, KHURDA SIBA RANJAN POLAI VS	// // 0	
283	D-WP(C)/12409/2026	STATE OF ODISHA BALARAM BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/12410/2026	PRADYUMNA MOHAPATRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
285	D-WP(C)/12411/2026	ALOK KUMAR PATTANAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
286	D-WP(C)/12413/2026	ASHYAMAYEE BHOI VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //	AOR20230000684C202600002
287	D-WP(C)/12414/2026	BILASINI HOTA VS THE COLLECTOR, KANDHAMAL	AKSHAYA KUMAR NAYAK VS	// 0 //	
288	D-WP(C)/12416/2026	BHAIRAB CHARAN PATTNAIK VS THE COMMISSIONER-CUM-SECY, R.D.DEPT.,	SATYAJEET MUKHARJEE VS GOVT. OF ODISHA, BHUBANESWAR	// 0 //	
289	D-WP(C)/12417/2026	SWETAPADMA BEHERA VS THE A.O., INDIAN BANK, SAHEED NAGAR, BRANCH	PRASANTA KUMAR SATAPATHY VS	// 0 //	
290	D-WP(C)/12419/2026	SEKH SALIMUDDIN VS REGIONAL TRANSPORT OFFICER, JAJPUR	PRASANNA KUMAR BEHERA VS	// 0 //	
291	D-WP(C)/12420/2026	INSTITUTE OF PHARMACY AND TECHNOLOGY, CUTTACK VS UNION OF INDIA	TANUJAY MISHRA VS	// 0 //	
292	D-WP(C)/12422/2026	SIDDHESWAR ROUT VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	// 0 //	
293	D-WP(C)/12423/2026	BAGMITA MOHANTY VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //	
294	D-WP(C)/12424/2026	DINESH CHOUDHURY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
295	D-WP(C)/12426/2026	DEEPAK KUMAR MAHANTA	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600049

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/12427/2026	SASHIKANTA PANIGRAHI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/12428/2026	CHANDRA SEKHAR PATRO	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/12429/2026	SABITRI SAHOO	ALOK KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/12430/2026	BENUDHAR MAHAKUD	SWAPNIL ROY	//	AOR20220001600C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/12431/2026	RAJENDRA KUMAR RAUTO	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/12433/2026	ANANTA CHARANA PALEI	SWAPNIL ROY	//	AOR20220001600C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/12434/2026	SASHIKANTA PANIGRAHI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/12436/2026	SIKSHA O ANUSANDHAN, DHARMA VIHAR	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		COLLECTOR, KHURDA		//	
304	D-WP(C)/12437/2026	PRADIP PATRA	SHIVSANKAR MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
305	D-WP(C)/12438/2026	JITENDRA KUAMR BARIK	PRABHAT KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/12439/2026	SIPRA ROUT	MANORANJAN PADHI	//	
		VS	VS	()	

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307	D-WP(C)/12440/2026	STATE OF ODISHA CHANAKYA SAHOO VS	NIHAL RATH VS	// // 0	
308	D-WP(C)/12441/2026	STATE OF ODISHA SULOCHANA PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // 0	
309	D-WP(C)/12442/2026	STATE OF ODISHA HEROD KAND PAN VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
310	D-WP(C)/12443/2026	STATE OF ODISHA KABITA MOHANTY VS	AKSHAYA KUMAR JENA VS	// // 0	
311	D-WP(C)/12444/2026	STATE OF ODISHA PRANAYA KUMAR MOHAPATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
312	D-WP(C)/12446/2026	STATE OF ODISHA DEBENDRA KUMAR JENA VS	LAXMINARAYAN PATEL VS	// // 0	
313	D-WP(C)/12447/2026	STATE OF ODISHA DUSHMANTA KUMAR MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
314	D-WP(C)/12448/2026	STATE OF ODISHA EXCELLENCE COLLEGE OF NURSING, KALAHANDI VS	GYANA RANJAN SETHI VS	// // 0	
315	D-WP(C)/12449/2026	STATE OF ODISHA PRAJESH KUMAR SAHU VS	LAXMIKANTA MOHANTY VS	// // 0	
316	D-WP(C)/12450/2026	STATE OF ORISSA KASHISH BEHERA VS	SIDHESWAR MALLIK VS	// // 0	
317	D-WP(C)/12452/2026	STATE OF ODISHA ASHUTOSH SAHOO VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// // 0 //	

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318	D-WP(C)/12453/2026	SUSANTA KUMAR BANDHA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //	
319	D-WP(C)/12454/2026	SUSHREETA BARICK VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// () //	
320	D-WP(C)/12457/2026	RAMAKANTA SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// () //	AOR20220001665C202600037
321	D-WP(C)/12458/2026	NIRANJAN PANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202600048
322	D-WP(C)/12459/2026	BIMAL PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //	
323	D-WP(C)/12461/2026	BIRANCHI SETHI VS STATE OF ODISHA	JYOTI PATNAIK VS	// () //	
324	D-WP(C)/12462/2026	TRISHOOL LOGISTICS PVT LTD VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// () //	AOR20220001593C202600008
325	D-WP(C)/12463/2026	FAKIR MOHAN EDUCATIONAL CHARITABLE TRUST VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// () //	AOR20220001593C202600009
326	D-WP(C)/12464/2026	SAHIL NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //	
327	D-WP(C)/12465/2026	GOURANGA CHARAN NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202600049
328	D-WP(C)/12467/2026	KRUPASINDHU OJHA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202600050
329	D-WP(C)/12468/2026	DINABANDHU GIRI	PRAFULLA KUMAR MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/12469/2026	SANJAY KUMAR PATTANAYAK	PARTHA SARATHI DAS	//	AOD20240000364C202600090
		VS	VS	()	
		State Of Odisha		//	
331	D-WP(C)/12471/2026	CRISTINA SCHOOL OF NURSING, KALAHANDI	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/12472/2026	ANANTA NARAYAN MISHRA	AJOSHYA RANJAN DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/12473/2026	AJAYA KUMAR SARANGI	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/12475/2026	SHREE SCHOOL OF NURSING, BALANGIR	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/12476/2026	SWAYANDIPTA SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/12477/2026	HIMANSHU KALIA	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		T.P. CENTRAL ODISHA DISTRIBUTION LTD., CUTTACK		//	
337	D-WP(C)/12478/2026	SASANKA SEKHAR RAY @ SASANK	BIYOTKESH MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/12479/2026	SANJAYA KUMAR ROUT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/12481/2026	PRAKASH KUMAR MISHRA	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/12482/2026	DAMODAR PANDA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/12483/2026	STATE OF ODISHA DEBASHISH PATTNAIK VS	UMA CHARAN MISHRA VS	// // ()	
342	D-WP(C)/12484/2026	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	SONALI PANDA VS	// // ()	
343	D-WP(C)/12485/2026	EXECUTIVE OFFICER, BHAWANIPATNA MUNICIPAL COUNCIL, KALAHANDI DEBASISH MISHRA VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600075
344	D-WP(C)/12486/2026	UNION OF INDIA GHANASHYAM MAHANTA VS	GHANASHYAM NAMTOAR VS	// // ()	
345	D-WP(C)/12488/2026	TRANSPORT COMMISSIONER CUM CHAIRMAN, STATE TRANSPOT AUTHORITY, ODISHA, CUTTACK JANGYASENI MOHANTY VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600076
346	D-WP(C)/12490/2026	UNION OF INDIA SULOCHANA NAYAK VS	GOKULA NANDA SAHU VS	// // ()	
347	D-WP(C)/12491/2026	STATE OF ODISHA SRIDHAR BISWAL VS	BAIDHAR SAHOO VS	// // ()	
348	D-WP(C)/12492/2026	REGISTRAR CO-OPERATIVE SOCIETIES ODISHA , BHUBANESWAR AHALYA BEHERA VS	SMRUTI RANJAN ROUT VS	// // ()	
349	D-WP(C)/12493/2026	STATE OF ODISHA RABINDRA KUMAR NAYAK VS	DIPTI RANJAN MOHAPATRA VS	// // ()	
350	D-WP(C)/12494/2026	STATE OF ODISHA DASARATH SAHU VS	PADMANAVA JENA VS	// // ()	
351	D-WP(C)/12495/2026	STATE OF ODISHA MAMATA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/12496/2026	ANUPAMA PATRA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //	
353	D-WP(C)/12498/2026	BISWANATH INSTITUTE OF MEDICAL TECHNOLOGY VS STATE OF ODISHA	PRATAP KUMAR MOHAPATRA VS	// 0 //	
354	D-WP(C)/12499/2026	PARIKHITA MISHRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
355	D-WP(C)/12500/2026	MUNIK MALLICK VS REVENUE OFFICER CUM ASSISTANT CONSOLIDATION OFFICER, PURI	DEBASIS MISHRA VS	// 0 //	
356	D-WP(C)/12501/2026	RABINDRA KUMAR SETHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
357	D-WP(C)/12502/2026	PRABHAKAR MUDULI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
358	D-WP(C)/12503/2026	BHAGYADHAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
359	D-WP(C)/12504/2026	BIKASHA CHANDRA NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
360	D-WP(C)/12505/2026	DILIP KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
361	D-WP(C)/12507/2026	TRILOCHAN SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
362	D-WP(C)/12508/2026	SWARNALATA SAHU VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
363	D-WP(C)/12509/2026	BIJAY KUMAR SAHOO	PRABHU PADARABINDA PARIDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/12510/2026	UDHAB CHARAN NAYAK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/12511/2026	SANJAY KUMAR DEY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/12513/2026	ISPAT LABOUR UNION, ROURKELA	DEBENDRA MOHANTA	//	
		VS	VS	0	
		UNION OF INDIA		//	
367	D-WP(C)/12514/2026	TAPAS JAIPURIA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK, NEW DELHI		//	
368	D-WP(C)/12515/2026	SMRUTIREKHA SAHU	BINOD KUMAR HATI	//	
		VS	VS	0	
		ASHIS KUMAR SAHOO		//	
369	D-WP(C)/12518/2026	PAIKARAY TIYU	SAROJANANDA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/12519/2026	MANOJ MANJARI BISWAL	Amit Kumar Saa	//	AOR20220001583C202600046
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/12521/2026	JANAKI KUMARI BISWAL	Amit Kumar Saa	//	AOR20220001583C202600045
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/12522/2026	SUBAS CHANDRA PARIDA	Amit Kumar Saa	//	AOR20220001583C202600044
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/12523/2026	ANIRUDHA PRADHAN	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/12524/2026	GAGAN BIHARI MOHANTY	SUKANTA KUMAR DALAI	//	AOD20240000306C202600079
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/12525/2026	STATE OF ODISHA GIRISH CHANDRA BARIK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600078
376	D-WP(C)/12526/2026	STATE OF ODISHA PRAFULLA KUMAR PAL VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202600048
377	D-WP(C)/12527/2026	STATE OF ODISHA LAXMIDHAR JENA VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202600050
378	D-WP(C)/12528/2026	STATE OF ODISHA RANJAN KUMAR OJHA VS	DIPTI RANJAN MOHAPATRA VS	// // ()	
379	D-WP(C)/12529/2026	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600075
380	D-WP(C)/12530/2026	STATE OF ODISHA RANJITA NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600076
381	D-WP(C)/12532/2026	STATE OF ODISHA SASMITA PANI VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202600047
382	D-WP(C)/12533/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600077
383	D-WP(C)/12534/2026	STATE OF ODISHA MAKARANDA BHOI VS	DIPTI RANJAN MOHAPATRA VS	// // ()	
384	D-WP(C)/12535/2026	STATE OF ODISHA NAYANA SAHOO VS	Bijay Kumar Behera VS	// // ()	AOR20220001736C202600045
385	D-WP(C)/12536/2026	State Of Odisha SANJAYA KUMAR BARIKI VS STATE OF ODISHA	Amit Kumar Saa VS	// // () //	AOR20220001583C202600053

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WPCRL/8657/2026	RAJU @ RAJKISHORE SAHOO VS STATE OF ODISHA	BHARAT JALLI VS	// () //	AOD20250001069C202600010
387	D-WPCRL/8664/2026	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	SEVATI SOREN VS	// () //	AOR20220003775C202600003
388	D-ABLAPL/8557/2026	HARABINDHAR SING BINDHRA @ HARBINDAR SING VS STATE OF ODISHA	GAHINDRA NARAYAN ROUT VS	TURUMUNGA /168 /2025 () //	AOR20220001558C202600059
389	D-ABLAPL/8558/2026	ASWINI KUMAR PATI VS PREMANANDA HOTA	VS	/ /0 () //	
390	D-ABLAPL/8560/2026	SITU KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /92 /2026 () //	
391	D-ABLAPL/8562/2026	SANATAN MALLIK @ MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	BINJHARPUR /100 /2019 () //	
392	D-ABLAPL/8563/2026	DIPTI RANJAN PRADHAN @ DIPTIRANJAN PRADHAN VS STATE OF ODISHA	DIPTI RANJAN KESHARI RAJ VS	KHUNTUNI /73 /2026 () //	
393	D-ABLAPL/8564/2026	SITU KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /91 /2026 () //	
394	D-ABLAPL/8565/2026	JUGAL NAIK @ JUGAL KISHOR NAIK VS STATE OF ODISHA	REENA NAYAK VS	DHENKANAL TOWN /151 /2026 () //	
395	D-ABLAPL/8566/2026	KALIA @ ASHOK @ KAILASH BEHERA VS STATE OF ODISHA	ABANI KANTA MOHANTY VS	BENTKAR (42 MOUZA) UPD CUTTACK /69 /2026 () //	
396	D-ABLAPL/8567/2026	RANJIT SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANDOMUNDA /90 /2026 () //	AOR20220003722C202600067
397	D-ABLAPL/8570/2026	BIBHUTI BHUSAN NANDA	PUSPAMITRA MOHAPATRA	JARAPADA /70 /2015	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/8573/2026	ALEKHA SAHU @ ALEKHA CHANDRA SAHU	PANCHANAN PANIGRAHI	BAGDIA /77 /2025	AOD2025000009C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/8574/2026	ASHOK PANDA	SANJIT MISHRA	SATYABADI /75 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/8575/2026	SANDA @ GOURANGA SAHOO	SANJAY KUMAR PATTANAIK	TANGI /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/8577/2026	SANGRAM PANDA	DURGADATTA MOHAPATRA	BRAHMAGIRI /113 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/8578/2026	KUNA @ GOBINDA PRADHAN	BIRAJA PRASAD NANDA	TALCHER TOWN /237 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/8579/2026	BABLU @ RITUPUNYA NAIK	RABINDRA PRASAD PATNAIK	INDUASTRIAL,NISA /56 /2026	AOD20230000619C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/8583/2026	MUKTAR ALLI	SK. ZAFARULLA	BHADRAK RURAL /828 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/8584/2026	SUBHENDU SEKHAR BHOI	SK. ZAFARULLA	BONTH /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/8585/2026	PARIMAL DAS	ASHOK KUMAR SAHOO	MARINE PS AT JAMBO /31 /2026	AOD20240000557C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/8587/2026	BULU @ BUBU @ ANIL SAHOO	ASHOK KUMAR SAHOO	PATKURA /100 /2025	AOD20240000557C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/8588/2026	ADITYA KUMAR SAHU @ VICKY	BIBHU PRASAD CHHUALSINGH	BASELI SAHI PS /151 /2020	
		VS	VS	()	

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### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/8592/2026	STATE OF ODISHA TAPAS MISHRA VS	DEEPAK KUMAR DAS VS	// GOP /81 /2026 ()	
410	D-ABLAPL/8593/2026	STATE OF ODISHA KUMAR BEHERA VS	BISWAJIT MOHAPATRA VS	// SECTOR-3 /76 /2026 ()	
411	D-ABLAPL/8599/2026	STATE OF ODISHA RANJAN @ CHANDAN PANDA VS	DHARMENDRA SETHY VS	// SINGLA /73 /2026 ()	
412	D-ABLAPL/8600/2026	STATE OF ODISHA BUDHADEB PRADHAN VS	SALAUDDIN KHAN VS	// RENGALI DAM SITE /63 /2026 ()	
413	D-ABLAPL/8607/2026	STATE OF ODISHA SHARAT DAS VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /37 /2026 ()	
414	D-ABLAPL/8610/2026	STATE OF ODISHA ADIBASA @ ADIBAS DAS VS	GYANA RANJAN NAYAK VS	// NIALI /178 /2026 ()	
415	D-ABLAPL/8615/2026	STATE OF ODISHA KARAN MAHALIK @ TAPU VS	KULDEEP MOHANTY VS	// BALASORE TOWN /355 /2025 ()	AOD20240000012C202600075
416	D-ABLAPL/8617/2026	STATE OF ODISHA SUBASH CHANDRA MOHAPATRA VS	SURYAKANTA DWIBEDI VS	// K.BALANG /48 /2026 ()	
417	D-ABLAPL/8619/2026	STATE OF ODISHA NABIBULLA KHAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /118 /2026 ()	
418	D-ABLAPL/8621/2026	STATE OF ODISHA DEBENDRA DASH @ GHANASHYAM DASH VS	AMULYA RATNA PANDA VS	// BINJHARPUR /130 /2003 ()	
419	D-ABLAPL/8622/2026	STATE OF ODISHA FARID MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// ATHGARH /335 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/8623/2026	MAHENDRA DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /130 /2003 () //	
421	D-ABLAPL/8624/2026	PRAKASH HANTAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SUNABEDA /149 /2021 () //	
422	D-ABLAPL/8625/2026	HIMANGSU DAS @ HIMANSHU DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /119 /2026 () //	
423	D-ABLAPL/8629/2026	PARAKHITA DALAI @ PARIKHITA DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /28 /2022 () //	
424	D-ABLAPL/8631/2026	MALAYA NAYAK VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	TELKOI /47 /2026 () //	
425	D-ABLAPL/8633/2026	SEBAK SETH VS STATE OF ODISHA	SUJIT KUMAR DASH VS	PADAMPUR /47 /2026 () //	AOR20220000232C202600016
426	D-ABLAPL/8635/2026	RINA BHOI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MANCHESWAR P.S. /140 /2026 () //	
427	D-ABLAPL/8636/2026	GIRISH CHANDRA NAYAK VS STATE OF ODISHA(VIG.)	NIKUNJA KUMAR ROUT VS	BHUBANESWAR VIGILANCE /40 /2013 () //	
428	D-ABLAPL/8639/2026	MANAS RANJAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	BASUDEVPUR /823 /2025 () //	
429	D-ABLAPL/8640/2026	BULU BISOYI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /304 /2024 () //	AOD20240000364C202600087
430	D-ABLAPL/8645/2026	MITU PRADHAN @ DILLIP PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /271 /2025 () //	
431	D-ABLAPL/8646/2026	MITHUN DASH	SURYANARAYAN BISWAL	BENTKAR (42 MOUZA) UPD CUTTACK /73 /2026 AOR20220001325C202600007	

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**FILING REPORT AS ON :20/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/8647/2026	STATE OF ODISHA BIBHU PRASAD KAR	BYOMAKESH TRIPATHY	// KHURDA MODEL /153 /2026	
		VS	VS	()	
433	D-ABLAPL/8648/2026	STATE OF ODISHA TANAY KUMAR NANDI	SANGRAM JENA	// ROURKELA VIGILANCE /14 /2025	
		VS	VS	()	
434	D-ABLAPL/8650/2026	STATE OF ODISHA(VIG.) TUNA NAYAK	PRATAP NAIK	// BIDANASI /71 /2026	
		VS	VS	()	
435	D-ABLAPL/8651/2026	STATE OF ODISHA MANASAE GOPALA	DEBABRATA DASH	// DHARAMGARH /113 /2026	
		VS	VS	()	
436	D-ABLAPL/8652/2026	STATE OF ODISHA RAJESH PARIDA @ BAPI PARIDA	SUBHAM SATAPATHY	// BEGUNIA P.S. /111 /2026	
		VS	VS	()	
437	D-ABLAPL/8655/2026	STATE OF ODISHA PARMANAND SHAW @ PARMA SAW	SOUMYA RANJAN DAS	// BRAHMANITARANG /145 /2026	
		VS	VS	()	
438	D-ABLAPL/8667/2026	STATE OF ODISHA SAMBIT KUMAR ROUT	AJIT KUMAR SAHOO	// BHANDARIPOKHARI /34 /2026	AOR20220001563C202600026
		VS	VS	()	
439	D-ABLAPL/8668/2026	STATE OF ODISHA UMAKANTA NAIK	DIBYA JYOTI SAHOO	// LAIKERA /71 /2026	AOD20240000587C202600051
		VS	VS	()	
440	D-ABLAPL/8669/2026	STATE OF ODISHA RAJENDRA KUMAR SAHOO @ RAJA	DIBYA JYOTI SAHOO	// KENDRAPARA SADAR /88 /2026	AOD20240000587C202600050
		VS	VS	()	
441	D-ABLAPL/8673/2026	STATE OF ODISHA MANOJ KUMAR TANDI	MANOJ KUMAR MOHANTY	// / /0	
		VS	VS	()	
442	D-ABLAPL/8675/2026	STATE OF ODISHA(VIG.) DEBASIS SAHU @ DEBA SAHU	SUJIT KUMAR PATNAIK	// BERHAMPUR TOWN /110 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/8676/2026	STATE OF ODISHA JYOTIRANJAN SA VS	JAYADEBA BEHERA VS	// DUNGURIPALI /54 /2026 ()	AOD20240000366C202600040
444	D-ABLAPL/8678/2026	STATE OF ODISHA ROHITA KUMAR MEHER VS	SUJIT KUMAR DASH VS	// PADAMPUR /47 /2026 ()	AOR20220000232C202600017
445	D-ABLAPL/8680/2026	STATE OF ODISHA BABRUBAHANA GOPALA VS	DEBABRATA DASH VS	// DHARAMGARH /113 /2026 ()	
446	D-ABLAPL/8682/2026	STATE OF ODISHA RATIKANTA SETHI VS	SURENDRA KUMAR BISWAL VS	// BINJHARPUR /105 /2026 ()	
447	D-ABLAPL/8684/2026	STATE OF ODISHA SABINA BIBI VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /169 /2021 ()	
448	D-ABLAPL/8685/2026	STATE OF ODISHA SUBASH CHANDRA DAS VS	PRAVASH CHANDRA JENA VS	// KAMARDA /142 /2025 ()	
449	D-ABLAPL/8687/2026	STATE OF ODISHA MINATI MAITY VS	PRAVASH CHANDRA JENA VS	// KAMARDA /142 /2025 ()	
450	D-ABLAPL/8691/2026	STATE OF ODISHA MANOSWEETA DAS VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /109 /2026 ()	
451	D-ABLAPL/8694/2026	STATE OF ODISHA SRADHANJALI SAHOO VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /109 /2026 ()	
452	D-ABLAPL/8696/2026	STATE OF ODISHA SONU KANUNGO VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /109 /2026 ()	
453	D-ABLAPL/8698/2026	STATE OF ODISHA RADHARANI KANUNGO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /109 /2026 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/8700/2026	SASMITA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /109 /2026 () //	
455	D-ABLAPL/8704/2026	SAUMENDRA KANUNGO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /109 /2026 () //	
456	D-ABLAPL/8705/2026	KARTIKA RAM NAIK VS STATE OF ODISHA	PRABHAV BEHERA VS	GOLAMUNDA /30 /2026 () //	
457	D-ABLAPL/8706/2026	PRAMILA JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHANDARIPOKHARI /122 /2026 () //	
458	D-ABLAPL/8707/2026	HARISH KUMAR NAIK VS STATE OF ODISHA	PRABHAV BEHERA VS	GOLAMUNDA /30 /2026 () //	
459	D-ABLAPL/8711/2026	INDRA PRADHANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /31 /2026 () //	
460	D-ABLAPL/8712/2026	SAPAN KUMAR MOHANTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MURUDA /52 /2023 () //	
461	D-ABLAPL/8714/2026	ASHOK KUMAR SETHI @ ASHOK SETHY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BARI RAMACHANDRA /93 /2026 () //	AOD20240000587C202600052
462	D-ABLAPL/8716/2026	SATYAHARI MOHANTA VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	MURUDA /52 /2023 () //	
463	D-ABLAPL/8718/2026	RAMAKANTA PUJAPANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
464	D-ABLAPL/8720/2026	DHRUBANANDA MAHARANA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /67 /2026 () //	
465	D-ABLAPL/8721/2026	JAGANNATH PATTANAIK	CHITTARANJAN KANUNGO	BADAGODA P.S. /115 /2026	

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
466	D-ABLAPL/8723/2026	VS STATE OF ODISHA SUNIL SAHOO @ SIKUN SAHOO	VS SUSANTA KUMAR BARAL	() // KHUNTUNI /73 /2026	AOR20220001297C202600074
467	D-ABLAPL/8726/2026	VS STATE OF ODISHA SUBHRAJEET SAHU @ SUBHRAJIT SAHOO	VS BHABANI PRASAD SAMAL	() // JHARSUGUDA GRPS /107 /2025	
468	D-ABLAPL/8728/2026	VS STATE OF ODISHA DINESH PRADHAN	VS DEBASIS MISHRA	() // CYBER CRIME AND ECONOMIC OFFENCES, PURI /27 /2025	
469	D-ABLAPL/8731/2026	VS STATE OF ODISHA TAPAS KUMAR ROUT	VS SASWATI SOUMYA SAHU	() // BHANDARIPOKHARI /109 /2026	
		VS STATE OF ODISHA	VS	() //	

# ORISSA HIGH COURT

MISC CASES FILED on :20/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/7183/2026 CONTR/ /	SUDAM NAHAK MP	ADV.	5/2026
2	D-CRLMA/8554/2026 CRLMA/ /	MANOJ KUMAR PANIGRAHI MP	SURENDRA KUMAR DAS	13/2026
3	D-CRP/12432/2026 CRP/ /	JAGAT KUMAR KAR, S/O. ACHYUTA KUMAR MP	ARUNANANDA GOSWAMY	19/2026
4	D-CMAPL/50503/2025 CMAPL/ /	ARNAPURNA SAHOO MP	SUDEEP KUMAR SARANGI	69/2026
5	D-CRLMP/8632/2026 CRLMP/ /	PRAKASH KUMAR KAR MP	PRAGYAN PARAMITA MOHANTY	82/2026
6	D-TRP(C)/7409/2026 TRP(C)/50/2026	CHOUDHURY BHABANI SHANKAR BARAI MP	RAMANI KANTA PATTANAİK	90/2026
7	D-TRP(C)/12289/2026 TRP(C)/ /	SWAPNA PATRA MP	DEEPAK KUMAR SAHOO	91/2026
8	D-LAA/6580/2026 LAA/ /	HARIHARA RANA MP	DHANANJAYA MUND	100/2026
9	D-RPFAM/11036/2026 RPFAM/ /	MIR MOHMMAD PARWEJ JAFAR MP	MISS NAMITA PATTANAİK	128/2026
10	D-RPFAM/29358/2025 RPFAM/201/2025	JOGESH CHANDRA NAYAK MP	LALITENDU MISHRA	129/2026
11	D-RPFAM/52653/2025 RPFAM/411/2025	RAKESH KUMAR DASH MP	BHARAT JALLI	130/2026
12	D-RVWPET/394/2019 RVWPET/394/2019	STATE OF ODISHA MP		131/2026
13	D-RPFAM/12489/2026 RPFAM/ /	ANJANMALI NAIK MP	SAMIR KUMAR MISHRA (SR.ADV.)	131/2026
14	D-MATA/5761/2026 MATA/55/2026	APURVA ANDRAP MP	BIBHU PRASAD CHHUALSINGH	181/2026
15	D-MATA/12390/2026 MATA/ /	KIRAN PRIYADARSHINEE MP	LINGARAJ SARANGI	182/2026
16	D-CONTC/6434/2025 CONTC/856/2025	PRASESH KUMAR DAS MP	M/S Saswati Mohapatra	191/2026
17	D-CONTC/3439/2026 CONTC/678/2026	MADHUSMITA SETHI MP		192/2026
18	D-CONTC/6723/2025 CONTC/871/2025	KHATIJA BEGUM MP	NILAMADHAB SARKAR	193/2026
19	D-CONTC/31625/2025 CONTC/3754/2025	SANGRAM KESHARI PRUSTY MP		194/2026
20	D-CONTC/26784/2024 CONTC/4913/2024	SIBA NARAYANA SATAPATHY MP	M/S. PRAFULLA KUMAR MOHAPATRA	195/2026
21	D-CONTC/26786/2024 CONTC/4914/2024	SHYAMAGHAN DALAI MP	M/S. PRAFULLA KUMAR MOHAPATRA	196/2026
22	D-CONTC/41301/2025 CONTC/4777/2025	MANAS KUMAR SAHU MP	M/S PRAMOD KISHORE CHAND	197/2026
23	D-CONTC/41301/2025 CONTC/4777/2025	MANAS KUMAR SAHU MP	M/S PRAMOD KISHORE CHAND	198/2026
24	D-BLAPL/857/2026 BLAPL/360/2026	SIKANDER ALLAM @ SIKANDAR ALAM @ SIKO MP		214/2026
25	D-BLAPL/5815/2026 BLAPL/2312/2026	MADAN MOHAN DALAI MP	MANAS KUMAR CHAND	215/2026
26	D-BLAPL/8693/2026	SATYALOCHAN SAHOO	UMA CHARAN MISHRA	

	BLAPL/ /	MP		216/2026
27	D-BLAPL/1622/2026	GUNU @ AKHILA NAIK		
	BLAPL/598/2026	MP		217/2026
28	D-FAO/12304/2026	MANAGING COMMITTEE OF MANOJ MANKAR, SIKUNBAR SWAIN HIGH SCHOOL, SOMAGIRI		
	FAO/ /	MP		246/2026
29	D-FAO/12307/2026	GOVERNING BODY OF GADIBRAHMA WOMEN'S EDUCATIONAL COLLEGE, KADUAPADA		
	FAO/ /	MP		247/2026
30	D-FAO/12309/2026	PRATAP CHANDRA PADHY	SAROJA KANTA SAMAL	
	FAO/ /	MP		248/2026
31	D-FAO/830/2018	PRASANTA KU.MISRA	SANGRAM JENA	
	FAO/830/2018	MP		249/2026
32	D-FAO/12418/2026	MANAGING COMMITTEE OF NARAYAN MAHESHWARI, MOHAPATRA, KHEPORDHA,		
	FAO/ /	MP		250/2026
33	D-FAO/12512/2026	SK. ALLI AKBAR	KUNAL KUMAR SWAIN	
	FAO/ /	MP		251/2026
34	D-CRLREV/8620/2026	HIMANSHU MOHAN DEO	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		360/2026
35	D-CRLREV/8595/2026	MANJULA MAJHI	SIDDHANT SARANGI	
	CRLREV/ /	MP		361/2026
36	D-CRLREV/8311/2026	GAJENDRA HANS	CHANDANA TRIPATHY	
	CRLREV/ /	MP		362/2026
37	D-CRLREV/8695/2026	SANDHYARANI DAS CHOUDHURY	BISHNU PRASAD PRADHAN	
	CRLREV/ /	MP		363/2026
38	D-CRLREV/8719/2026	BACHANA LENKA @ BACHAN LENKA	SAMIR KUMAR MISHRA (SR. ADV.)	
	CRLREV/ /	MP		364/2026
39	D-ABLAPL/3270/2026	BINAYA KUMAR BISHI	SUKANTA KUMAR DALAI	
	ABLAPL/1455/2026	MP		444/2026
40	D-ABLAPL/8383/2026	SANJEEB KUMAR PATTNAIK	JAYDEEP PAL	
	ABLAPL/3453/2026	MP		445/2026
41	D-ABLAPL/34108/2025	SHANKAR SINGH @ SHANKAR SINGH CHOUHAN, NARENDRA KESHARI CHOUHAN		
	ABLAPL/13039/2025	MP		446/2026
42	D-ABLAPL/34408/2025	NARENDRA MALIK @ PELUA	PRATAP KESHARI DEO	
	ABLAPL/13115/2025	MP		447/2026
43	D-ABLAPL/252/2026	BALARAM HARIJAN		
	ABLAPL/205/2026	MP		448/2026
44	D-ABLAPL/16054/2025	ARATATRAN SETHI		
	ABLAPL/6444/2025	MP		449/2026
45	D-ABLAPL/25723/2024	RAMAKANTA MALLIK		
	ABLAPL/9467/2024	MP		450/2026
46	D-ABLAPL/17884/2025	ANSUPA BISI		
	ABLAPL/7279/2025	MP		451/2026
47	D-RSA/40/2007	SACHIDANANDA MOHANTA	M/S.B.H.MOHANTY	
	RSA/40/2007	MP		472/2026
48	D-RSA/40/2007	SACHIDANANDA MOHANTA	M/S.B.H.MOHANTY	
	RSA/40/2007	MP		473/2026
49	D-RSA/40/2007	SACHIDANANDA MOHANTA	M/S.B.H.MOHANTY	
	RSA/40/2007	MP		474/2026
50	D-RSA/40/2007	SACHIDANANDA MOHANTA	M/S.B.H.MOHANTY	
	RSA/40/2007	MP		475/2026
51	D-RSA/12303/2026	BANAMALI MOHAPATRA	AMIT PRASAD BOSE	
	RSA/ /	MP		476/2026
52	D-RSA/12451/2026	UMAKANTA SWAIN	JAJATI KESHARI KHUNTIA	
	RSA/ /	MP		477/2026
53	D-RSA/12451/2026	UMAKANTA SWAIN	JAJATI KESHARI KHUNTIA	
	RSA/ /	MP		478/2026
54	D-CMP/12301/2026	MUKUNDA PATNAIK @ MAKUNDA	BUDHIRAM DAS	
	CMP/ /	MP		578/2026
55	D-CMP/12316/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	CMP/ /	MP		579/2026
56	D-CMP/12328/2026	GIRIDHARI @ GIRIDHAR PRADHAN	SAIBRATA RATH	
	CMP/ /	MP		580/2026
57	D-CMP/12345/2026	ANIL KUMAR PRADHAN	TUSAR KUMAR MISHRA	
	CMP/ /	MP		581/2026

58	D-CMP/12345/2026 CMP/ /	ANIL KUMAR PRADHAN MP	TUSAR KUMAR MISHRA	582/2026
59	D-CMP/9603/2026 CMP/ /	SIDHARTHA SANKAR BEHERA MP	SATRUGHNA DASH (A)	583/2026
60	D-CMP/12455/2026 CMP/ /	SUBASINI BAGH MP	RAJIB LOCHAN PATTANAIK	584/2026
61	D-CMP/12460/2026 CMP/ /	SWAYAMSIDDHA SINGHSAMANT MP	BISWAMBAR MOHANTY	585/2026
62	D-CMP/12412/2026 CMP/ /	GITANJALI RATH MP	ABHISHEK DASH	586/2026
63	D-MACA/12265/2026 MACA/ /	MANOJ KUMAR BEHERA MP	CHANDAN SAMANTARAY	675/2026
64	D-MACA/12265/2026 MACA/ /	MANOJ KUMAR BEHERA MP	CHANDAN SAMANTARAY	676/2026
65	D-MACA/12265/2026 MACA/ /	MANOJ KUMAR BEHERA MP	CHANDAN SAMANTARAY	677/2026
66	D-MACA/850/2018 MACA/850/2018	LAXMAN DAS MP	M/S.BIRANCHI NARJAYAN RATH	678/2026
67	D-MACA/12281/2026 MACA/ /	RATIKANTA PARIDA MP	SURESH KUMAR JENA	679/2026
68	D-MACA/12283/2026 MACA/ /	RINKI BHAIKAL MP	BIRANCHI NARAYAN RATH	680/2026
69	D-MACA/12281/2026 MACA/ /	RATIKANTA PARIDA MP	SURESH KUMAR JENA	681/2026
70	D-MACA/9525/2026 MACA/ /	M/S. NEW INDIA ASSURANCE CO.LTD., MP	CUSTOMER KTH ROY	682/2026
71	D-MACA/12520/2026 MACA/ /	DIVISIONAL MANAGER, LEGAL, MAGMA MP	INDIA GENERAL INSURANCE COMPANY LTD., BBSR	683/2026
72	D-CRLMC/8553/2026 CRLMC/956/2026	MILAN MISHRA MP	SRINIVAS MOHANTY	804/2026
73	D-CRLMC/8561/2026 CRLMC/ /	BANDITA @ BANITA SAHU MP	JAGANNATH BHUYAN	805/2026
74	D-CRLMC/6708/2026 CRLMC/788/2026	MADHU SUDAN SWAIN MP	PRASANNA KUMAR NAYAK 1	806/2026
75	D-CRLMC/8571/2026 CRLMC/ /	SIPU ROUT MP	BIRAJA PRASANNA DAS	807/2026
76	D-CRLMC/8597/2026 CRLMC/ /	SAROJ MEHER MP	BHARAT BHUSAN ROUSTRAY	808/2026
77	D-CRLMC/8202/2026 CRLMC/ /	SUVENDU KUMAR DAS MP	BRAJA MOHAN SARANGI	809/2026
78	D-CRLMC/5859/2026 CRLMC/704/2026	SATYA NARAYAN PATTNAIK MP		810/2026
79	D-CRLMC/8614/2026 CRLMC/ /	BRUNDABAN PANDA @ BUNDABAN PANDA MP	DEEPAK KUMAR MOHAPATRA	811/2026
80	D-CRLMC/8686/2026 CRLMC/ /	BANAMALI OJHA MP	MANOJ KUMAR MOHANTY	812/2026
81	D-CRLMC/8699/2026 CRLMC/ /	SUBRAT @SUBRATA KUMAR MOHANTY MP	BHABANI SHANKAR DASPARIDA	813/2026
82	D-CRLMC/8701/2026 CRLMC/ /	LINGARAJ SETHI@SETHY MP	BHABANI SHANKAR DASPARIDA	814/2026
83	D-CRLMC/8737/2026 CRLMC/ /	ASEEMA SAROSE NAYAK MP	DIPTI RANJAN MOHAPATRA	815/2026
84	D-CRLMC/8739/2026 CRLMC/ /	PRADIPTA KU. SAHOO MP	TRILOCHAN PANIGRAHI	816/2026
85	D-CRLMC/8740/2026 CRLMC/ /	PRATAP KUMAR SANTI MP	SANJAY KUMAR PATTANAIK	817/2026
86	D-CRLA/6173/2026 CRLA/246/2026	DEBA BEHERA MP	NIRANJAN PANDA	820/2026
87	D-CRLA/8556/2026 CRLA/ /	GOURANGA DEY MP	NIRANJAN HOTA	821/2026
88	D-CRLA/8556/2026 CRLA/ /	GOURANGA DEY MP	NIRANJAN HOTA	822/2026
89	D-CRLA/3877/2026	HAREKRUSHNA BOITEI	DEBASNAN DAS	

	CRLA/222/2026	MP		823/2026
90	D-CRLA/1486/2025	SAROJ MOHARANA	DIBYENDU CHAKRABARTY, BINAPANI TRIAPTHY, N.TRIPATHY	
	CRLA/141/2025	MP		824/2026
91	D-CRLA/21535/2024	BISWARANJAN GUPTA	BHARAT BHUSAN ROURAY	
	CRLA/723/2024	MP		825/2026
92	D-CRLA/1420/2023	K.BAIRI PATRA	DAYANANDA MOHAPATRA	
	CRLA/1420/2023	MP		826/2026
93	D-CRLA/15183/2025	CHANTI SURESH	SHYAM MANOHAR	
	CRLA/711/2025	MP		827/2026
94	D-CRLA/5975/2026	LITU@HARISANKAR ROUT	ABINASH ROURAY	
	CRLA/264/2026	MP		828/2026
95	D-CRLA/8649/2026	SUMANTA ROUR @ KHUSANI	AMITAV TRIPATHY	
	CRLA/ /	MP		829/2026
96	D-CRLA/8649/2026	SUMANTA ROUR @ KHUSANI	AMITAV TRIPATHY	
	CRLA/ /	MP		830/2026
97	D-CRLA/5442/2025	NABA@NAGEN BEHERA	PRADEEP KUMAR KHUNTIA	
	CRLA/272/2025	MP		831/2026
98	D-CRLA/6004/2025	PAKU@BISWAJIT SAHOO	PRASANTA KUMAR SAHOO	
	CRLA/275/2025	MP		832/2026
99	D-CRLA/3145/2026	UMESH CHANDRA SWAIN	BHABANI SAMAL	
	CRLA/200/2026	MP		833/2026
100	D-CRLA/8724/2026	NARENDRA SAHU@NARENDRA KUMAR SAHOO	PRANAV CHANDRA JENA	
	CRLA/ /	MP		834/2026
101	D-CRLA/8724/2026	NARENDRA SAHU@NARENDRA KUMAR SAHOO	PRANAV CHANDRA JENA	
	CRLA/ /	MP		835/2026
102	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1226/2026
103	D-WA/12259/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1227/2026
104	D-WA/12259/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1228/2026
105	D-WA/498/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	
	WA/498/2020	MP		1229/2026
106	D-WA/12313/2026	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK	DEBASIS MOHANTY	
	WA/ /	MP		1230/2026
107	D-WA/12313/2026	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK	DEBASIS MOHANTY	
	WA/ /	MP		1231/2026
108	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1232/2026
109	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1233/2026
110	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1234/2026
111	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1235/2026
112	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1236/2026
113	D-WA/12331/2026	ABHISHEK KUMAR	UMESH CHANDRA MOHANTY	
	WA/ /	MP		1237/2026
114	D-WA/12355/2026	ORISSA FOREST DEVELOPMENT CORPORATION, Bhubaneswar	RITOMBAR JENA	
	WA/ /	MP		1238/2026
115	D-WA/12367/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	WA/ /	MP		1239/2026
116	D-WA/12367/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	
	WA/ /	MP		1240/2026
117	D-WA/12408/2026	M/S. GREENMAC TECHNOLOGIES	ANAND CHANDRA SWAIN	
	WA/ /	MP		1241/2026
118	D-WA/498/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	
	WA/498/2020	MP		1242/2026
119	D-WA/12415/2026	B ABAKASH	BISWABIHARI MOHANTY	
	WA/ /	MP		1243/2026
120	D-WP(C)/12255/2026	PIYUSH AGARWAL	OM SWARUP	
	WP(C)/8871/2026	MP		5429/2026

121	D-WP(C)/12261/2026 WP(C)/8973/2026	ARJUN KUMAR SWAIN MP	SANGRAM KUMAR SINGH	5430/2026
122	D-WP(C)/12262/2026 WP(C)/8877/2026	RAMESH CHANDRA NAIDU @ RAMESH CHANDRA PALAK MP		5431/2026
123	D-WP(C)/863/2026 WP(C)/778/2026	SAROJ KUMAR MUDULI MP	MANOJA KUMAR KHUNTIA	5432/2026
124	D-WP(C)/867/2026 WP(C)/780/2026	NALINI KANTA BARIK MP	MANOJA KUMAR KHUNTIA	5433/2026
125	D-WP(C)/49343/2025 WP(C)/34353/2025	TARA @ TARAMANI PARHI MP		5434/2026
126	D-WP(C)/12263/2026 WP(C)/ /	DOLAMANI BEHERA MP		5435/2026
127	D-WP(C)/12264/2026 WP(C)/8927/2026	GOPAL CHANDRA SUR MP	ASIT KUMAR JENA	5436/2026
128	D-WP(C)/22040/2023 WP(C)/22040/2023	BASANTA KUMAR SAHOO MP	RAMA KRISHNA BISOI	5437/2026
129	D-WP(C)/12254/2026 WP(C)/8974/2026	GAYADHAR NAIK MP	SAMARENDRA BEURA	5438/2026
130	D-WP(C)/12269/2026 WP(C)/ /	THE ELECTRICAL SECTION OFFICER NO-IPRASNAGA KUMAR BOSE, BOHANGIR MP		5439/2026
131	D-WP(C)/7298/2026 WP(C)/5588/2026	KRUSHNA CHANDRA SAHU MP		5440/2026
132	D-WP(C)/12178/2026 WP(C)/ /	SELVEL ADVERTISING PRIVATE LIMITED MP	HABIBUZZAMAN MOHANTY BENGAL	5441/2026
133	D-WP(C)/12274/2026 WP(C)/ /	M/S.REBATI MOTORS, GANJAM MP	ASHIM KISHOR PAL	5442/2026
134	D-WP(C)/12277/2026 WP(C)/ /	NIRA KANDI MP	NARAYAN PRASAD PARIJA	5443/2026
135	D-WP(C)/2532/2025 WP(C)/2219/2025	KHATIJA BEGUM MP	NILAMADHAB SARKAR	5444/2026
136	D-WP(C)/12277/2026 WP(C)/ /	NIRA KANDI MP	NARAYAN PRASAD PARIJA	5445/2026
137	D-WP(C)/12284/2026 WP(C)/ /	PADU KATA MP	GOKULANANDA SAHU	5446/2026
138	D-WP(C)/12287/2026 WP(C)/ /	ANITA PATEL MP	BIPLABA P.B. BAHALI	5447/2026
139	D-WP(C)/46088/2025 WP(C)/32961/2025	SANDHYARANI PANDA MP	ASHOK KUMAR BEHERA	5448/2026
140	D-WP(C)/46241/2025 WP(C)/33583/2025	NIHARIBALA NAYAK MP	ASHOK KUMAR BEHERA	5449/2026
141	D-WP(C)/46236/2025 WP(C)/33576/2025	SONALI NAYAK MP	ASHOK KUMAR BEHERA	5450/2026
142	D-WP(C)/12292/2026 WP(C)/ /	GANESWAR BEURA MP	SAMARENDRA BEURA	5451/2026
143	D-WP(C)/12294/2026 WP(C)/ /	SUBASH CHANDRA AGARWAL MP	ARUN KUMAR PATRA	5452/2026
144	D-WP(C)/12300/2026 WP(C)/ /	PRADYUMNA PANIGRAHI MP	AMIT PRASAD BOSE	5453/2026
145	D-WP(C)/3235/2026 WP(C)/3074/2026	KUMUDA BANDHU BARIK MP		5454/2026
146	D-WP(C)/12302/2026 WP(C)/ /	HEMANTH KU NAYAK MP	AMLAN SHAKTI PAUL	5455/2026
147	D-WP(C)/12306/2026 WP(C)/ /	SWASTIKA INGOT PVT.LTD, SUNDARGARH MP	HABIBANI PRASAD MOHANTY	5456/2026
148	D-WP(C)/12310/2026 WP(C)/8946/2026	MANGULI NAIK MP	SOUGAT DAS	5457/2026
149	D-WP(C)/12315/2026 WP(C)/ /	M/S SUNAYANA METAL INDUSTRIES LTD MP	HABIBANI PRASAD MOHANTY	5458/2026
150	D-WP(C)/6943/2025 WP(C)/5503/2025	MAHANTA PRADIPTA KUMAR DAS MP	CHANDRAKANTA NAYAK	5459/2026
151	D-WP(C)/8630/2026 WP(C)/6500/2026	PARAMASIVAN RAVI MP	DEBI PRASAD DHALSAMANTA	5460/2026
152	D-WP(C)/12318/2026	BIJAYA KUMAR BARAL	SHASHI BHUSAN JENA	

	WP(C)/8976/2026	MP		5461/2026
153	D-WP(C)/12322/2026 WP(C)/ /	RISHITA AGENCY (A MSME UNIT), NAYAGARH MP	GARESH CHANDRA PATNAIK	5462/2026
154	D-WP(C)/12317/2026 WP(C)/ /	JYOTI RANJAN DAS MP	ANJAN KUMAR BISWAL	5464/2026
155	D-WP(C)/30588/2021 WP(C)/30588/2021	BHAGABAN BAISHAKH MP	AMAR KUMAR MOHANTY	5465/2026
156	D-WP(C)/11171/2026 WP(C)/8862/2026	SIBANANDA RAMAKRUSHNA RAY MP	SASWATA PATNAIK	5466/2026
157	D-WP(C)/12332/2026 WP(C)/ /	AJAY DEHURI MP	ANAM CHARAN PANDA	5467/2026
158	D-WP(C)/12334/2026 WP(C)/ /	SITAKANTA SENAPATI MP	ANAM CHARAN PANDA	5468/2026
159	D-WP(C)/12335/2026 WP(C)/8932/2026	RAMESH KUMAR REKHANI MP	AMIT PRASAD BOSE	5469/2026
160	D-WP(C)/44373/2024 WP(C)/26107/2024	SNIGDHARANI SAMANTARAY MP	RAJAKISHORE SAHOO	5470/2026
161	D-WP(C)/12338/2026 WP(C)/ /	RAM CHANDRA DEHURI MP	ANAM CHARAN PANDA	5471/2026
162	D-WP(C)/12341/2026 WP(C)/ /	RANJAN KUMAR DEHURI MP	ANAM CHARAN PANDA	5472/2026
163	D-WP(C)/12342/2026 WP(C)/ /	NIRANJAN NAIK MP	ANAM CHARAN PANDA	5473/2026
164	D-WP(C)/12346/2026 WP(C)/ /	NATABAR DAS MP	ANAM CHARAN PANDA	5474/2026
165	D-WP(C)/12348/2026 WP(C)/ /	PRADEEP KUMAR BISWAL MP	TUSAR KUMAR MISHRA	5475/2026
166	D-WP(C)/10450/2013 WP(C)/10450/2013	JAGANNATH J.RAY MP	M/S.DEEPALI MOHAPATRA	5476/2026
167	D-WP(C)/12364/2026 WP(C)/ /	DEBASIS BEHERA MP	ASHOK KUMAR SARANGI	5477/2026
168	D-WP(C)/20951/2025 WP(C)/14687/2025	NABAKISHORE PAHADASINGH MP	BANSHIDHAR SATAPATHY	5478/2026
169	D-WP(C)/12372/2026 WP(C)/ /	M/S.ATUL KUMAR JENA,BHADRAK MP	SOMANATH MISHRA	5479/2026
170	D-WP(C)/3511/2026 WP(C)/3127/2026	DR.PRAMILA KHADANGA MP	PADMALAYA MOHAPATRA	5480/2026
171	D-WP(C)/12374/2026 WP(C)/ /	JAGYANSENI DASH MP	ASHIM KISHOR PAL	5481/2026
172	D-WP(C)/12376/2026 WP(C)/ /	JAGYANSENI DASH MP	ASHIM KISHOR PAL	5482/2026
173	D-WP(C)/4906/2021 WP(C)/4906/2021	SUNIL KUMAR SINGH MP	BIRAJA PRASANNA SATAPATHY	5483/2026
174	D-WP(C)/12379/2026 WP(C)/ /	BRAJENDRA KUMAR PATRA MP	SRIKANTA MAHUNTA	5484/2026
175	D-WP(C)/14175/2025 WP(C)/9930/2025	PRADIPTA KUMAR SAHOO MP	DR. BINODA KUMAR MISHRA	5485/2026
176	D-WP(C)/12398/2026 WP(C)/ /	PRATIMA MISHRA MP	SUBHENDU KAR	5486/2026
177	D-WP(C)/12417/2026 WP(C)/ /	SWETAPADMA BEHERA MP	PRASANTA KUMAR SATAPATHY	5487/2026
178	D-WP(C)/13802/2025 WP(C)/9865/2025	SURESH KUMAR EPARI MP	RANJAN KUMAR ROUSTRAY	5488/2026
179	D-WP(C)/11819/2026 WP(C)/8648/2026	ARUN MISHRA MP	DIPTI RANJAN BHOKTA	5489/2026
180	D-WP(C)/12429/2026 WP(C)/ /	SABITRI SAHOO MP	ALOK KUMAR PANDA	5490/2026
181	D-WP(C)/12438/2026 WP(C)/ /	JITENDRA KUAMR BARIK MP	PRABHAT KUMAR DASH	5491/2026
182	D-WP(C)/12437/2026 WP(C)/ /	PRADIP PATRA MP	SHIVSANKAR MOHANTY	5492/2026
183	D-WP(C)/12441/2026 WP(C)/ /	SULOCHANA PRADHAN MP	AKSHAYA KUMAR SAHOO	5493/2026

184	D-WP(C)/12442/2026 WP(C)/ /	HEROD KAND PAN MP	BHABANI SHANKAR RAYAGURU	5494/2026
185	D-WP(C)/723/2026 WP(C)/701/2026	M/S SURENDRA BARIK INFRASERVICE PR MP	PRABODH CHANDRA NAYAK	5495/2026
186	D-WP(C)/12449/2026 WP(C)/ /	PRAJESH KUMAR SAHU MP	LAXMIKANTA MOHANTY	5496/2026
187	D-WP(C)/13866/2025 WP(C)/10307/2025	BRAJABANDHU BARIK MP	LAXMIKANTA MOHANTY	5497/2026
188	D-WP(C)/12454/2026 WP(C)/ /	SUSHREETA BARICK MP	LAXMIKANTA MOHANTY	5498/2026
189	D-WP(C)/698/2025 WP(C)/936/2025	SRICHARAN SAMAL MP	LAXMIKANTA MOHANTY	5499/2026
190	D-WP(C)/12464/2026 WP(C)/ /	SAHIL NAIK MP	LAXMIKANTA MOHANTY	5500/2026
191	D-WP(C)/12472/2026 WP(C)/ /	ANANTA NARAYAN MISHRA MP	AJOSHYA RANJAN DASH	5501/2026
192	D-WP(C)/28931/2025 WP(C)/23505/2025	BIRANCHI KESHARI SAMANTARAY MP	ASISH MISHRA	5502/2026
193	D-WP(C)/12478/2026 WP(C)/ /	SASANKA SEKHAR RAY @ SASANK MP	BIYOTKESH MOHANTY	5503/2026
194	D-WP(C)/12484/2026 WP(C)/ /	PRASANTA KUMAR MOHANTY MP	SONALI PANDA	5504/2026
195	D-WP(C)/10637/2026 WP(C)/8923/2026	SOUBHAGYA RANJAN ROUT MP	KUNAL KUMAR SWAIN	5505/2026
196	D-WP(C)/12486/2026 WP(C)/ /	GHANASHYAM MAHANTA MP	GHANASHYAM NAMTOAR	5506/2026
197	D-WP(C)/12491/2026 WP(C)/ /	SRIDHAR BISWAL MP	BAIDHAR SAHOO	5507/2026
198	D-WP(C)/12462/2026 WP(C)/ /	TRISHOOL LOGISTICS PVT LTD MP	JYOTI RANJAN DEO	5508/2026
199	D-WP(C)/12501/2026 WP(C)/ /	RABINDRA KUMAR SETHI MP	BHABANI SHANKAR RAYAGURU	5509/2026
200	D-WP(C)/12502/2026 WP(C)/ /	PRABHAKAR MUDULI MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	5510/2026
201	D-WP(C)/12505/2026 WP(C)/ /	DILIP KUMAR NAYAK MP	BHABANI SHANKAR RAYAGURU	5511/2026
202	D-WP(C)/12513/2026 WP(C)/ /	ISPAT LABOUR UNION, ROURKELA MP	DEBENDRA MOHANTA	5512/2026